CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 328/2017 O.A. No. 2052/2015

New Delhi, this the 8th day of May, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Rakesh, Age 36 years (Roll No.06543206) Post – Driver, Group 'C' S/o Shri Mahabir Singh R/o C-21, Main Gopal Nagar Najafgarh, New Delhi – 110 043.

.. Petitioner

(By Advocate: Shri R.K. Shokeen)

Versus

- 1. Shri M.M. Kutty, Chief Secretary Govt. of NCT of Delhi I.P. Estate, New Delhi.
- Shri Rajesh Chopra, Secretary,
 Delhi Subordinate Services Selection Board FC-18, Institutional Area Karkardooma, Delhi – 110 092.
 Respondents

(By Advocate: Shri K.M. Singh)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the respondents, while producing a Result Notice No. 634 dated

16.04.2018 whereunder they passed orders selecting the applicant under UR category.

2. In the circumstances and in view of substantial compliance of the orders passed by this Tribunal, the CP is closed and notices are discharged.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR) Member (J)

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